

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.3473
TO BE ANSWERED ON 01ST APRIL, 2025**

QUALITY OF GENERIC MEDICINES

3473. SHRI CHANDRAKANT DAMODAR HANDORE:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government is aware that there is a general public notion that the generic medicines have poor quality, if so, the reasons for continuing its usage; and
- (b) whether the quality of the generic medicines is being checked by the departments concerned to ensure the correct quality of its contents?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) & (b): Department of Pharmaceuticals has informed that the Government has launched Pradhan Mantri Bhartiya Janaushadhi Pariyojana (PMBJP) with an objective of making quality generic medicines available at affordable prices to all. Under this scheme, dedicated outlets known as Jan Aushadhi Kendras (JAKs) are opened across the country to provide medicines at 50%-80% cheaper rates than branded medicines. Medicines under PMBJP are procured from World Health Organization — Good Manufacturing Practices (WHO-GMP) certified suppliers only for ensuring the quality of the products. Each batch of drug after its receipt at the warehouses is tested at laboratories accredited by 'National Accreditation Board for Testing and Calibration Laboratories' (NABL) for ensuring best quality.

Isolated complaints regarding quality of drugs are received from time to time. As and when such complaints are received, the matter is referred to State Licensing Authorities (SLAs) for taking action as per the provisions of Drugs & Cosmetics Act, 1940 and Rules, 1945, as the SLAs are empowered to take action in case of any violation to the provisions of the said Act and Rules.
